

(b) The S.S. Light Railway was closed down by the company due to recurring losses on its operation for a number of years. The losing trend is not likely to be reversed by nationalisation; but on the other hand the expenditure would increase due to additional obligations incidental to management by Government. A good metalled road runs close to the railway line. The bus services on this have been suitably augmented by the U.P. State Government to cater to the traffic that was formerly being carried by the S. S. Light Railway. Consequently, it would not be in the national interest to burden the national exchequer with recurring losses that its operation would entail, if the Railway was taken over by Government.

Inquiry into working of Car Manufacturing Units

144. SHRI MUKHTIAR SINGH MALIK,
SHRI INDER J. MALHOTRA :
SHRI S. M. KRISHNA :

Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state:

(a) whether Government have any proposal to enquire into the working of the car manufacturing units in the country;

(b) if not, the reasons therefor; and

(c) if the answer to part (a) above be in the affirmative; the time by which such an enquiry will start ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) There is no proposal under consideration to under take a general inquiry into the working of the different car manufacturing units in the country.

(b) An inquiry into the automobile manufacturing units in the country had been undertaken by the Tarrif Commission in 1967-68 in connection with the question of continuance of traffic protection to the

industry. An investigation into the causes for the deterioration of Indian made cars was made in 1967 by a Committee set up for the purpose. Another comprehensive inquiry into the costs of production and selling prices of cars manufactured in the country was recently undertaken by the car Prices Inquiry Commission. Further-more, following the closure of one of the Car manufacturing units in May, 1970, an Investigating Body had been set up under the Industries (Dev. and Reg.) Act, 1951 to make a full and complete inquiry into the circumstances of the closure of the factory. In view of this position it is not considered necessary to institute another inquiry into the working of the car manufacturing units in the country.

(c) Does not arise.

Acquisition of Land for Small Car Project near Gurgaon

145. SHRI MUKHTIAR SINGH MALIK
Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether Government have acquired land near Gurgaon recently for setting up of a small car project;

(b) whether the acquired land is a fertile land;

(c) if so, whether the land owners have requested the Government of India to release that land;

(d) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP - MANTRI) (SHRI SIDDESHWAR PRASAD) : (a) No, Sir.

(b) to (d). Do not arise.

श्री श्री मन्त्रालय (उत्तर प्रदेश) में उद्घोषित ।

146. श्री प्रताप सिंह शर्मा : क्या औद्योगिक विकास मंत्री श्री श्री मन्त्रालय (उत्तर प्रदेश) में